

rule 106 committee

OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE:
CENTRAL DISTRICT, DELHI.

ORDER

In partial modification of Duty Roster bearing No. 9659-9723/CMM/Central/DR/2016 dated 29-11-2016 for the month of December-2016, it is hereby ordered that Ld. Metropolitan Magistrates, Central District mentioned hereunder shall work as Duty Magistrate on the dates mentioned against their names. Rest of conditions shall remain unchanged.

Sl No.	Name of Magistrates	Day of duty
1	Sh. Muneesh Garg, MM Flat No. 707, KKD Court Residential Complex, Delhi. (In place of Ms. Amrita Tonk, Ld. MM)	16-12-2016
2	Ms. Amrita Tonk, MM 7304, B10, Vasant Kunj, New Delhi. (In place of Sh. Muneesh Garg, Ld. MM)	20-12-2016
3	Ms Shilpi Jain, MM Flat No. 04, Budha Apartment CC Colony, Delhi. (In place of Sh. Babru Bhan, Ld. MM)	25-12-2016

Saurabh
16/12/16
(Dr. SAURABH KULSHRESHTHA)
Chief Metropolitan Magistrate
Central District, THC, Delhi
Dated, Delhi the ... 16/12/16

No. 1309-1345 CMM/Central/DR/2016

Copy forwarded for information and necessary action to:

01. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi
(Through Ld. District & Sessions Judge (HQ), Delhi.
02. The Ld. District & Sessions Judge (HQ), Delhi.
03. The Ld. District & Sessions Judge, all District, Delhi/New Delhi.
04. The Ld. Officer Incharge, Pool Car, Tis Hazari Courts, Delhi
05. The Ld. CMMs, all districts, Delhi/New Delhi
06. The Ld. Secretary, Delhi Legal Services Authority, Central, THC, Delhi
07. The Administrative Civil Judge, all district, Delhi/New Delhi.
08. The Ld. ACMMS/ Ld. Metropolitan Magistrates, Central District, THC, Poor House & Railway Courts, Delhi.
09. The Principal Magistrate, JJB-I, II & III, Delhi/New Delhi
10. The Director of Prosecution, Tis Hazari Courts, Delhi.
11. The Commissioner of Police, & DCSP of North, Central & West District, Delhi.
12. The IG Prison, Tihar Jail, Delhi/New Delhi
13. The Secretary Bar Association, THC/PHC. KKD/Rohini/ Dwarka & Saket Courts, Delhi
14. The A.O.(J), Nazarat Branch/Filing O/O the District & Sessions Judge(HQ) Delhi.
15. The A.O. (J), Computer Branch, Central District, Delhi.
16. The Care Taking Branch, Tis Hazari Courts, Delhi.
17. The Superintendent Jail, New Delhi/Lock Up Incharge, Tis Hazari Courts, Delhi.
18. Sh. Sunil Gupta, Law Officer, Tihar Jail, Delhi.
19. The District Court, Web-Site Committee, R No. 234, Tis Hazari Courts, Delhi
20. The video conferencing R. No. 16, Tis Hazari Courts, Delhi.
21. Cash Branch, Tis Hazari Courts, Delhi.
22. Reader to CMM, Central District, Delhi.
23. The Dealing Clerk (Leave), Judicial Branch, Central District, Delhi.
24. Office file.

Saurabh
16/12/16
(Dr. SAURABH KULSHRESHTHA)
Chief Metropolitan Magistrate
Central District, THC, Delhi